

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CA/854/2020
Name of Petitioner : Raguraman J
& -Vs-
Name of Respondent : Cintana Technologies Pvt Ltd & Others
Section : Sec 98(1) of CA, 2013

ORDER

Present: Mr. Badrinarayanan, Ld. Counsel for Petitioner.
Mr. A.G.Sathyanarayana, Ld. Counsel for R2 and R3.

Mr. A.G.Sathyanarayana submits that mediation has failed.

List the petition for hearing on **24.06.2024**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)